

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2239
ANSWERED ON:21.07.2009
SETTING UP OF DISASTER MANAGEMENT DEPARTMENTS
Mahato Shri Narahari

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government has issued guidelines to State Governments to create separate Departments for Disaster Management to tackle natural calamities in the States; and

(b) if so, the details thereof and the status of the implementation of the guidelines by the States thereon?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a): The Union Government had recommended to all the State Governments/Union Territory Administrations to convert their State Departments of Relief and Rehabilitation into Departments of Disaster Management with the responsibility of looking at the whole cycle of disaster management i.e. prevention, mitigation, preparedness, response, relief and rehabilitation.

(b): As per available information, the States/ Union Territories of Andhra Pradesh, Andaman & Nicobar Islands, Arunachal Pradesh, Assam, Bihar, Chhattisgarh, Daman & Diu, Haryana, Himachal Pradesh, Jharkhand, Kerala, Manipur, Meghalaya, Mizoram, Orissa, Puducherry, Punjab, Rajasthan, Sikkim, Tamil Nadu, Tripura, Uttarakhand and West Bengal have converted/ redesignated their concerned Departments so as to include Disaster Management in their nomenclature.